

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1862**  
(TO BE ANSWERED ON 17.03.2022)

**CASES OF CORRUPTION AGAINST CIVIL SERVANTS**

**1862 SHRI BINOY VISWAM:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the total number of bribery/corruption charges filed by vigilance departments against civil servants from the year 2017 to present; State and service-wise details thereof;
- (b) the total number of civil servants against whom departmental enquires and legal cases have been initiated since 2017, data on outcome of these enquiries/cases;
- (c) the number of civil servants currently in service against whom corruption cases/departmental enquires are still pending; and
- (d) the number of civil servants currently in jail or on bail currently in the country, State and service-wise details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) & (b): The details of corruption cases registered by the Central Bureau of Investigation (CBI) from 2017 to 2021 are as following:

Year	No. of cases registered	No. of Public servants involved
2017	632	1142
2018	460	867
2019	396	607
2020	425	565
2021	457	549

(c): Of the above, corruption cases / departmental inquiries are pending in respect of 27 senior Civil Servants who are still in service, including 06 under suspension.

(d): Of the above, 24 senior Civil Servants were arrested during the course of investigation of the aforementioned cases and are presently on bail.

\*\*\*\*\*